

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2549  
ANSWERED ON:16.12.2008  
INSPECTION OF PRIVATE UNIVERSITIES  
Yadav Shri Mitrasen

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the private universities are subjected to periodic inspection for assessing their infrastructure, faculty and admission procedure in their various professional and technical courses;
- (b) if so, the details of the mechanism thereof;
- (c) whether any norms have been adopted for inspection of the private universities;
- (d) if so, the details thereof; and
- (e) the details of inspections carried out on the private universities in the current year alongwith the names of private universities so inspected?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e): Section 13 of the UGC Act, 1956 and UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 provide for periodic inspection of universities. For the purposes of inspection, the UGC calls for all relevant information from the concerned private universities according to the provisions contained in the UGC (Returns of Information by Universities) Rules, 1979 as amended from time to time. The details of the inspection, as gathered from the UGC, are given in ANNEXURE.